

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No.1494
TO BE ANSWERED ON 01.01.2018

New norms for implementation of solid waste management policies

1494. SHRI DARSHAN SINGH YADAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has formulated new norms for effective implementation of solid waste management policies; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

(a) and (b) In supersession of Municipal Solid Waste (Management and Handling) Rules, 2000, the Ministry of Environment, Forest and Climate Change, has notified Solid Waste Management Rules, 2016. The ambit of the rules has been extended beyond Municipal area to cover outgrowths in urban agglomerations, census towns, notified industrial townships, areas under the control of Indian Railways, places of pilgrims etc. The new rules emphasize on source segregation of waste. The local authorities have been given responsibility for putting in place (i) door to door collection system (ii) infrastructure for waste management-decentralized processing of wet waste, Material Recovery Facilities/ collection centers for dry waste, (iii) transportation and secondary storage of segregated waste and (iv) waste processing facilities in time bound manner. Further, responsibilities of the Ministry of Housing & Urban Affairs and other Ministries and state departments have also been enumerated in the new rules.
